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**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 985/2019

WITH

ORIGINAL APPLICATION NO. 986/2019

WITH

ORIGINAL APPLICATION NO. 528/2023

IN THE MATTER OF:

IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU KANPUR
UTTAR PRADESH

WITH

IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI
MANDI KANPUR NAGAR UTTAR PRADESH

WITH

NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023
“HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL
POLLUTION IN THE GODHRAULI VILLAGE”

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THROUGH COUNSEL



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PHONE NO.-7838248353

Date: 02.02.2026

Place: Noida

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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

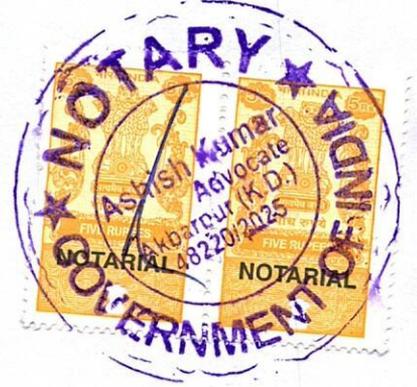
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POLLUTION IN THE GODHRAULI VILLAGE”

**ACTION TAKEN REPORT BY THE DISTRICT MAGISTRATE,
KANPUR DEHAT, UTTAR PRADESH, IN COMPLIANCE OF ORDER**

**DATED 25.11.2025 PASSED BY HON'BLE NATIONAL GREEN
TRIBUNAL**

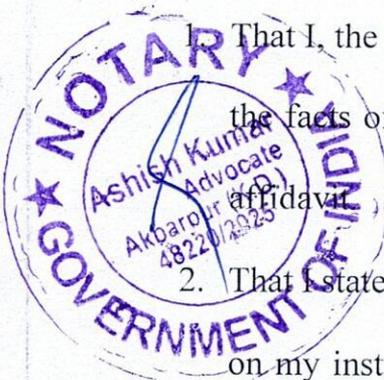
I, Kapil Singh, aged about 50 years, S/o Late Sh. R.B. Singh, posted as District Magistrate, Kanpur Dehat, Uttar Pradesh, do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present affidavit.

2. That I state that the contents of this affidavit have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

BACKGROUND OF THE MATTER

3. The Hon'ble Tribunal, in these Original Applications, is examining the issues pertaining to the chromium dumps, groundwater contamination and health issues pursuant thereto in the districts Kanpur Nagar, Kanpur Dehat and Fatehpur.
4. That, the matter was last listed for hearing on 25.11.2025, wherein the Hon'ble Tribunal directed the following:



"13. The Learned Counsel for the State of U.P and Learned Amicus Curiae are granted 03 weeks' time to place on record the further affidavit keeping in view the observations made above.

14. List on 03.02.2026."

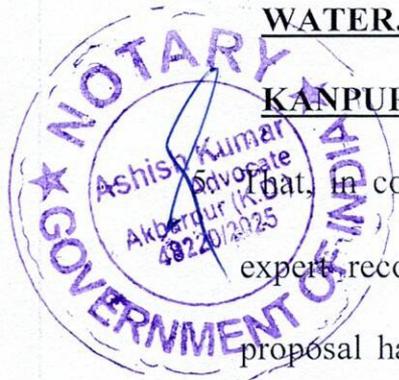
REPLY IS AS FOLLOWS

I. REGARDING MAPPING OF CONTAMINANTS IN SURFACE WATER, GROUNDWATER, SOIL AND AIR THROUGH IIT, KANPUR

That, in compliance with the directions of this Hon'ble Tribunal and the expert recommendations of the learned Director, AIIMS, New Delhi, a proposal has been prepared by IIT Kanpur for conducting a cluster-based sample survey and mapping in the districts of Kanpur Nagar, Kanpur Dehat, and Fatehpur. The said survey aims to assess contaminants present in surface water, groundwater, industrial effluents, soil, and ambient air.

A copy of the IIT Kanpur proposal is annexed herewith and marked as **Annexure-1.**

6. That, as per the said proposal, **the survey shall be conducted in two phases.** In Phase-1, sampling and mapping shall be undertaken in the **pre-identified affected areas of the three districts.** Thereafter, in Phase-2, the survey shall be extended to the remaining areas, thereby covering the districts



comprehensively. Upon completion, IIT Kanpur shall also undertake GIS-based regional contaminant mapping.

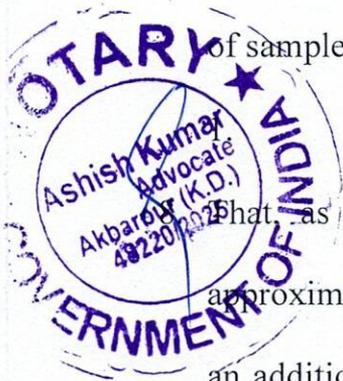
7. That, under Phase-1, approximately 100 surface water samples, 300 groundwater samples, 300 soil samples, and 100 ambient air samples shall be collected and analysed from each of the three districts. The number and nature

of samples for Phase-2 shall be determined based on the outcomes of Phase-

That, as per the proposal, Phase-1 of the study is expected to require approximately **six months** after budgetary allocation. Phase-2 shall require an additional period of **six to twelve months**, depending upon the scale of further sampling and analysis, to be finalized after evaluation of Phase-1 result.

9. That, upon completion of the survey and mapping exercise, IIT Kanpur shall provide, inter alia, the following deliverables:

- Comprehensive environmental database for 3 districts.
- Identification of heavy-metal contamination zones
- Soil fertility and degradation mapping
- Air quality and air pollution maps
- GIS-based contamination maps
- Recommendations on mitigation/adaptation measures



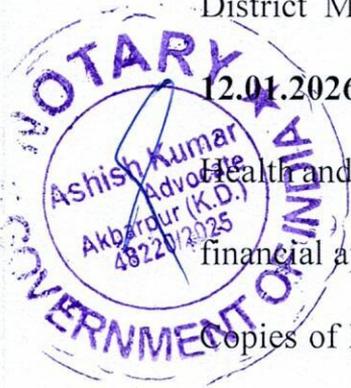
10. That, IIT Kanpur has proposed an estimated budget of **Rs. 2,65,50,000/- (Rupees Two Crore Sixty-Five Lakh Fifty Thousand only)** for the aforesaid study. The deponent, vide letter No. 824/Sa/R-130/2026 dated **06.01.2026**, has forwarded the proposal to the Principal Secretary, Environment, Forest and Climate Change Department, Lucknow for financial approval. Further, the District Magistrate, Kanpur Nagar, vide letter No. 1166/Sa-147/26 dated **12.01.2026**, has also forwarded the same to the Principal Secretary, Medical Health and Family Welfare Department, Lucknow, for obtaining the necessary financial approval.

Copies of letters dated 06.01.2026 and 12.01.2026 are annexed herewith and collectively marked as *Annexure-2*.

**II. REGARDING CLUSTER BASED BLOOD SAMPLE SURVEY
UNDER THE GUIDANCE OF GSVMM COLLEGE, KANPUR
NAGAR AND AIIMS, NEW DELHI**

i. Phase-1

11. That, in compliance with the directions of this Hon'ble Tribunal and the expert recommendations of the learned Director, AIIMS, New Delhi, a meeting was convened at GSVMM College, Kanpur on **08.01.2026**, in the presence of representatives of the Medical College and the CMOs of the three



districts, wherein SOP for conducting Phase-1 of the cluster-based blood sample survey across the said districts was prepared.

A copy of MOM dated 08.01.2026 is annexed herewith and marked as *Annexure-3*.

12. That, as per the prescribed SOP, Phase-1 of the survey is to be conducted in the pre-identified areas of the districts with the technical assistance of GSVMM College. Clusters are to be demarcated in each such area based on its population. From each cluster, **30 households** shall be selected, and from each household, **two blood samples** shall be collected—one from a child below 5 years of age and one from an adult above 18 years of age.

13. That, as per the SOP, health camps shall continue to be organized in all three districts for clinical assessment, treatment, and awareness of the affected population. In case any person is found symptomatic, necessary treatment and follow-up shall be undertaken at GSVMM College.

14. That, the Chief Medical Officer, Kanpur Dehat, vide dated **28.01.2026**, has informed that under Phase-1 of the cluster-based blood sample survey in District Kanpur Dehat, **in addition to the three pre-identified affected areas, seven surrounding areas have also been included**. In these areas, ten clusters have been identified, from which blood samples are to be collected from a total of 300 households, i.e., one child below 5 years of age and one adult above 18 years of age from each household (total 600 samples).



A copy of letter dated 28.01.2026 is annexed herewith and marked as *Annexure-4*.

15. That, vide the aforesaid letter dated **30.01.2026**, it has further been informed that during Phase-1 of the survey, up to 26.01.2026, a total of **224 blood samples** have been collected and sent for testing to the RML Institute, Lucknow. Out of the samples so sent, **results of 104 samples have been received**. The findings indicate that **chromium levels were above the permissible limit in 101 samples, while both chromium and mercury levels were found to be exceeded in 2 samples**.

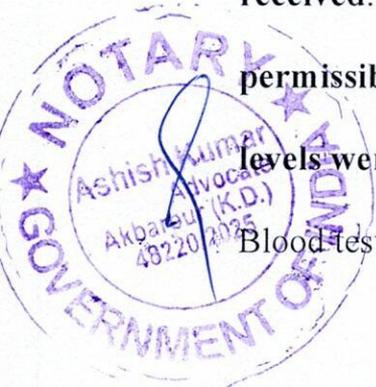
Blood test reports are annexed herewith and marked as *Annexure-5*.

ii. Phase-2

16. That a meeting was convened at GSVMM Medical College, Kanpur on **28.01.2026**, in the presence of representatives of the Medical College and the Chief Medical Officers of the three districts, wherein the SOP for conducting Phase-2 of the cluster-based blood sample survey across the said districts was finalized.

A copy of MOM dated 31.01.2026 of the meeting dated 28.01.2026 is annexed herewith and marked as *Annexure-6*.

17. That, in the aforesaid meeting, it was decided that Phase-2 of the survey shall be conducted in accordance with the SOP followed in Phase-1 and shall be concluded within **one year** of the completion of Phase-1. It was further



resolved that the number and location of clusters/samples for Phase-2 shall be identified based on the test results obtained from Phase-1.

III. FURTHER COMPLIANCE W.R.T. RECOMMENDATION NO. 5
(BOUNDARY WALL AND COVER FOR EXISTING CR
DUMP/PLUME)

18. That the Regional Officer, U.P. Pollution Control Board, vide letter No. 867/Sa/R-130/2026 dated **28.01.2026**, has informed that a meeting was held on **29.11.2025** with expert members from IIT Kanpur, wherein the feasibility of constructing a boundary wall at the site in question was deliberated. It was also apprised to the expert members **that the chromium waste from the said site has already been lifted and disposed of through authorized TSDFs.**

Copies of MOM dated 29.11.2025 and letter dated 28.01.2026 are annexed herewith and marked as *Annexure-7*.

19. That during the said meeting, the expert members of IIT Kanpur recommended that after removal of chromium waste, the remaining soil at the site must be analysed for contamination. **Thereafter, the contaminated soil should be covered with clean soil, followed by plantation/phytoremediation measures, so as to prevent further dispersion of chromium particles into the air.**



20. That, vide the aforesaid letter dated **28.01.2026**, it has further been informed that a site inspection by the CPCB is proposed to be conducted shortly. Upon completion of the inspection, the contamination of the remaining soil shall be analysed, and thereafter an appropriate remediation plan shall be prepared and implemented in accordance with the recommendations of the expert members of IIT Kanpur.

21. That, the deponent is duty bound to fulfil the obligations which are assigned under the law and directions passed by this Hon'ble Tribunal. The deponent is fully committed to ensure strict adherence to the orders of this Hon'ble Tribunal and undertakes to faithfully comply with any further directions or instructions that may be issued by this Hon'ble Tribunal without demur or delay.

22. Hence, this Action Taken Report is respectfully submitted for kind perusal of this Hon'ble Tribunal.

23. That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.

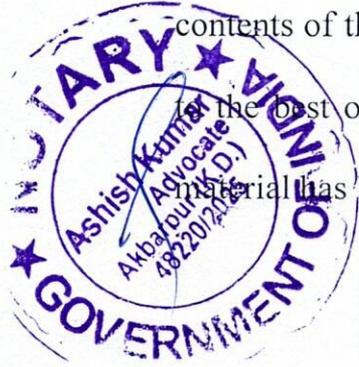


DEPONENT

जिलाधिकारी
कानपुर देहात

VERIFICATION

Verified at KANPUR DEHAT on this 02nd day of February, 2026, that the contents of the above affidavit from paragraphs 1 to 23 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



[Handwritten Signature]
जिलाधिकारी
कानपुर देहात
DEPONENT

SN/ 967 02/02/2026
sworn before me this day AS.....
by Sri. *Ashish Kumar* to Whom As Conte...
of this Explained Who is Duly identified Se... *self*

Ashish Kumar
Advocate
Govt. Notary
Akbarpur Kanpur Deha

Proposal on

**Mapping of Contaminants in Surface Water, Groundwater, Soil, and Air in
Kanpur Dehat, Kanpur Nagar, and Fatehpur districts of UP**

Submitted by: IIT Kanpur

1. Prologue:

IIT Kanpur received communications from the District Magistrates of Kanpur Dehat, Kanpur Nagar, and Fatehpur districts, and Secretary, Environment Forest and Climate Change Division, UP Government regarding proposal for the sampling and contaminants analysis in the groundwater, surface water, soil and air samples from the industrial pollution affected areas of Kanpur Dehat, Kanpur Nagar, and Fatehpur districts of UP, as per the directives of National Green Tribunal (NGT) wide O.A. No. 985/2019 (IA No. 568/2024) with O.A. No. 528/2023 with O.A. No. 934/2024. A cluster-based sample survey and GIS-Based Mapping of entire affected region was expected to be taken up by IIT Kanpur.

In this connection, in-person and telephonic discussions were held with IIT Kanpur team and the UPPCB regional officers (RO) from concerned divisions, where IIT Kanpur requested for the list of pre-identified affected areas.

Based on the list shared by the concerned divisions of UPPCB, this proposal is prepared for the phase-wise sampling and analysis of the contaminants in the different environmental medium in the region.

2. Study Area:

As per the direction, study will be conducted in three districts of Uttar Pradesh, namely Fatehpur, Kanpur Nagar and Kanpur Dehat. These districts include known chromium-affected industrial zones, legacy waste dumping sites, residential areas and agricultural lands. The list of pre-identified affected area in the three districts are given below in Table 1.

Table 1: List of pre-identified affected areas in the three districts of concern.
(Information Source: UPPCB)

Kanpur Dehat District	Kanpur Nagar District	Fatehpur District
<p><i>Affected Areas:</i></p> <ul style="list-style-type: none"> • Rania Industrial Area (primary chromium hotspot) • Yadavpurwa hamlet • Chauhanpurwa hamlet • Palanpurwa hamlet • Umran village • Ghampur village • Shivnathpurwa • Agricultural lands downstream of the Rania industrial area • Industrial drains, ponds and low-lying water bodies near Rania 	<p><i>Affected Areas:</i></p> <ul style="list-style-type: none"> • Juhi Baburiya (Rakhi Mandi) • Afeem Kothi (Rakhi Mandi) • Jajmau Industrial Area • Tejab Mill Campus, Anwarganj • Golaghat area • Panki Industrial Area • Naureya Kheda / Naubasta area • Ruma Treatment Storage and Disposal Facility (TSDF) 	<p><i>Affected Areas:</i></p> <ul style="list-style-type: none"> • Gudhrauli Village and surrounding residential areas • Gudhrauli–Baniyankheda Road (both left and right sides) • Sheetla Mata Mandir (front and back), Gudhrauli • Kali Mata Mandir near highway, Gudhrauli • Area near railway track underpass, Gudhrauli • Madhuchanda Technochem dump yard along GT Road • Abhaypur village (near tyre factory / Ganpati Traders) • Nursing College area along GT Road–Abhaypur Road • Flour mill (Atta Chakki) area along GT Road–Abhaypur Road
<p><i>Type of locations:</i></p> <ul style="list-style-type: none"> • Villages, agricultural fields, residential, and industrial regions 	<p><i>Type of locations:</i></p> <ul style="list-style-type: none"> • Comprise industrial estates, dense residential zones, waste handling facilities and transport-linked commercial areas 	<p><i>Type of locations:</i></p> <ul style="list-style-type: none"> • Locations represent residential, roadside, religious, industrial and agricultural settings
<p><i>Identified sources of contamination:</i></p> <ul style="list-style-type: none"> • Historical dumping of chromium waste and other industrial wastes 	<p><i>Identified sources of contamination:</i></p> <ul style="list-style-type: none"> • Industrial and commercial zones with potential chromium contamination 	<p><i>Identified sources of contamination:</i></p> <ul style="list-style-type: none"> • Historical dumping of chromium waste • Chromium exposure is likely through multiple pathways

3. Scope and Objectives

The overall objective of the proposal is to assess the state and extent of contamination (primarily industrial pollutants and heavy metals including Chromium, Iron, Mercury, Lead, Arsenic) in the study area (Kanpur Dehat, Kanpur Nagar, and Fatehpur districts), and suggest potential mitigation/adaptation measures. The specific phase-wise scope includes following:

Phase-I: Condition assessment of identified hotspots/affected regions

- 1) Site-visit and reconnaissance survey of the affected regions in the selected districts
- 2) Design and device a statistically-adequate sampling strategy for surface waters, groundwaters, soils and ambient air samples, considering local site conditions, depth of the affected regions to obtain vertical profile of contaminant spread, if needed.
- 3) In consultation with UPPCB regional offices, identifying industrial effluent discharge locations to be sampled
- 4) Collection of surface water, groundwater, industrial effluents, soil and ambient air samples from the identified spots following scientific sampling and sample preservation protocols.
- 5) Analysis of surface water, groundwater, effluent discharge, soil and air samples for relevant parameters as under:
 - i. General physico-chemical parameters (pH, EC, TSS, TDS, hardness etc.), selected heavy metals, microbiological indicators, nutrients and organic pollutants in water samples and industrial effluent discharges (as applicable)
 - ii. General soil quality parameters (pH, OC, NPK, CEC, texture etc.) and selected heavy metals and other pollutants in soil samples after extraction (as applicable)
 - iii. PM_{2.5}, PM₁₀, gaseous pollutants, VOCs, and particulate-bound metals in ambient air samples
- 6) Quantitative mapping of contaminated sites (hotspots) on GIS-Platform
- 7) Working out potential mitigation and/or adaptation strategies for minimizing public health risk of detected pollutant concentrations in the affected regions
- 8) Submitting Phase-I report with quantitative mapping of contaminants in pre-identified affected regions with recommendations on mitigation/adaptation measures

Phase-II: Mapping of entire affected districts for quantitative estimation of the spread of the contamination (if any) in different environmental mediums.

- 1) Designing a sampling strategy for coverage of the entire districts, based on the results of Phase-I study, additional input from secondary sources, and consultation with UPPCB and district authorities.
- 2) Sampling and analysis of surface waters, groundwaters, soils and ambient air samples along with industrial effluent discharge samples from the entire districts as per designed sampling plan
- 3) Testing and analysis, as described for Phase-I
- 4) GIS based detailed regional mapping of the contaminants in the three identified districts
- 5) Submitting Phase-II report with detailed quantitative mapping of contaminants in the districts with recommendations on mitigation/adaptation measures

4. Methodology/Approach

- a. Field Samplings will be conducted according to APHA 23rd Ed., CPCB, and BIS 10500:2012 guidelines.
- b. GPS tagging of all sample locations will be done using calibrated Geo-tagged imageries
- c. Required laboratory analysis will be done following standard methods APHA for metals (ICP-OES / ICP-MS), Organics (GC/LC), Ions (Ion chromatography), Soil nutrients (Standard agronomic methods), Air particulates (Gravimetric analysis + metal digestion).
- d. Adequate QA / QC measures will be adapted, considering field duplicates (5%), field and trip blanks, equipment blanks, calibrated meters and certified standards
- e. Data analysis will be done following descriptive & inferential statistics, correlation matrix, pollution indices, and district-wise trend analysis
- f. GIS & Spatial Modeling following Inverse Distance Weighting / Kriging interpolation, hotspot mapping, and thematic contamination layers

4. Expected number of Samples:

An estimate of total number of samples to be collected and analysed from different environmental medium under Phase -I is listed in Table 2.

For Phase -I:

- Given that there are 8-9 identified affected area in each district (Table 1), and assuming 5-7 sampling sites in and around each identified affected area, there are likely to be around 100 samples per district considering two sampling cycle (≈ 50 samples/per cycle/per district) for surface water, groundwater, soil and air samples.
- Further, to capture vertical spread of contaminants, groundwater and soil samples will be collected from varying depths at same sampling locations. On an average, considering sampling at 3 different depths per site, the soil and groundwater samples per district would be nearly 300 per district.
- Number of industrial effluent discharge samples may only be decided based on the consultation with UPPCB and district authorities.
- This estimate is tentative, and number of samples may change based on the actual site conditions, and subsequent study results indicating need of revised sampling plan.

Table 2: Tentative number of samples to be collected and analyzed in Phase-I of the study

District	Surface Water Samples	Groundwater Samples	Soil Samples	Ambient Air Samples	Industrial Effluent Discharge Samples
Kanpur Dehat	100	300	300	100	To be decided based on the consultation with UPPCB and district authorities.
Kanpur Nagar	100	300	300	100	
Fatehpur	100	300	300	100	

The estimated number of samples for Phase-II may be worked out later, based on the outcome of Phase-I results.

5. Time-Line:

Total Time for the Phase-I Study: 6 Months

Activity	Month-1	Month-2	Month-3	Month-4	Month-5	Month-6
Planning & Permissions						
Reconnaissance Survey						
Sampling and Analysis						
GIS Mapping						
Report Preparation						

Phase-II of the study will require another 6-12 months depending on scale of sampling and analysis required.

6. Project Budget

Component	Approximate Amount (INR)
Cost of the study (Includes: Travel & logistics, site surveys, salary and honorarium to manpower, sampling and testing charges, consumables, lab fees, equipment charges, filed analysis kits, and contingencies)	1,80,00,000/-
Institute Overhead (25%)	45,00,000/-
Total	2,25,00,000/-
GST (18%)	40,50,000/-
Total including GST	₹2,65,50,000/-

7. Deliverables

- Comprehensive environmental database for 3 districts.
- Identification of heavy-metal contamination zones.
- Soil fertility and degradation mapping.
- Air quality and air pollution maps
- GIS-based contamination maps.
- Recommendations on mitigation/adaptation measures

प्रेषक,

जिलाधिकारी
कानपुर देहात।

सेवा में,

प्रमुख सचिव,

उ०प्र० शासन, पर्यावरण, वन एवं जलवायु परिवर्तन (अनुभाग-7)
लखनऊ।

पत्रांक:- 824/रा०/र-130/2026

दिनांक:- 06/01/2026

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन O.A. No. 985/2019 (IA No 568/2024) In Re: Water Pollution by tanneries at Jajmau Kanpur Uttar Pradesh With O.A. No. 986/2019 in Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With O.A. No. 528/2023 (I.A. No. 261/2025) News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding pollution in the Godhrauli Village" में पारित आदेश दिनांक 07.11.2025 एवं दिनांक 25.11.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक सन्दर्भ ग्रहण करना चाहें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन O.A.No. 985/2019 (IA No 568/2024) In Re: Water Pollution by tanneries at Jajmau Kanpur Uttar Pradesh With O.A.No. 986/2019 in Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With O.A. No. 528/2023 (I.A. No. 261/2025) News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding pollution in the Godhrauli Village" में पूर्व में पारित आदेशों के क्रम में एमिकस क्यूरी एन०जी०टी०, नई दिल्ली द्वारा 22 बिन्दुओं पर सुझाव/संस्तुति की गयी, दिये गये सुझावों/संस्तुतियों के अनुपालन हेतु मा० अधिकरण द्वारा पारित आदेश दिनांक 07.11.2025 के प्रस्तर-5 के सुसंगत अंश निम्नवत् है:-

".....5. In terms of the order of the Tribunal dated 07.10.2025, Dr. M. Srinivas, Director, AIIMS, New Delhi has appeared virtually and has suggested that the large-scale mapping of the area is required to be done in respect of water source, food chain, industrial effluent discharge, air quality and soil contamination to ascertain the root cause of the problem. He has submitted that multi-sectoral approach is required to detect and remediate this problem and his further suggestion is that the CSR funds by the corporate sector under the Corporate Social Responsibility should also be utilized. He has further suggested that the IIT, Kanpur can be involved for carrying out the air, water and soil analysis of the area and the analysis of effluent discharge from the industries and GSVM College, Kanpur can do the cluster waste sample survey to ascertain the extent of the problem. He has also suggested that a database of the sample test results should be created so that the repeated sample of the same individual is not required to be taken and the arrangement of potable water should be made to those who are affected by heavy metals. He has submitted that if the comprehensive mapping is done, and the database is provided to the AIIMS then appropriate remedial measures can be suggested."

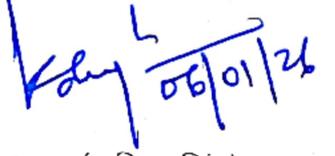
उक्त पारित आदेश के अनुक्रम में अद्योहस्ताक्षरी के पत्र दिनांक 15.11.2025 द्वारा निदेशक आई०आई०टी० कानपुर को मा० अधिकरण द्वारा उक्त पारित आदेश में दिये गये निर्देशों के क्रम में जनपद कानपुर देहात के रनियां क्षेत्रान्तर्गत ग्राम-खानचन्दपुर के संकमित एवं आस-पास के क्षेत्रों में जल, वायु एवं मृदा के दूषित होने के कारको के साथ-साथ औद्योगिक उत्प्रवाह का भी विश्लेषण करने हेतु संस्थान से सहयोग/विशेषज्ञता लिये जाने संबंधी पत्र प्रेषित किया गया। जिस संबंध में मा० अधिकरण को शपथ पत्र के साध्यम से अवगत कराया गया है।

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विद्वान अधिवक्ता उ०प्र० राज्य द्वारा मा० अधिकरण में दिनांक 25.11.2025 को नियम सुनवाई में दिये गये निर्देशों क अनुपालन तीन सप्ताह में किये जाने हेतु सहमति प्रदान किया गया है।

तत्कम में सिविल इंजीनियरिंग विभाग (पर्यावर्णीय अभियान्त्रिकीय), आई०आई०टी० कानपुर के ई-मेल दिनांक 23.12.2025 द्वारा प्रभावित जनपदों में दो चरणों में मैपिंग किये जाने एवं उक्त हेतु व्यय कुल धनराशि 2,65,50,000/- (दो करोड पैसठ लाख पचास हजार रूपये मात्र) संबंधी प्रस्ताव उपलब्ध कराया गया है जो कि पत्र के साथ संलग्न कर आवश्यक कार्यवाही एवं वित्तीय स्वीकृति हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।



(कपिल सिंह)

जिलाधिकारी

कानपुर देहात

संख्या व दिनांक यथोपरि।

प्रतिलिपि:-श्री भंवर पाल सिंह जादोन (एडवोकेट), 121, New Lawyers Chamber, Supreme Court of India,
New Delhi-110001.


जिलाधिकारी
कानपुर देहात

प्रेषक,

जिलाधिकारी,
कानपुर नगर।

सेवा में,

प्रमुख सचिव,
चिकित्सा स्वास्थ्य एवं परिवार कल्याण विभाग,
उत्तर प्रदेश शासन,
लखनऊ।

पत्र सं० : 1166/सा-147/26

दिनांक : 12/01/26

विषय:—मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 985/2019, ओ०ए० 986/2019, ओ०ए० 528/2023 एवं ओ०ए० 934/2024 में पारित आदेश दिनांक 25.11.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (IA No 568/2024) WITH Original Application No. 986/2019 WITH Original Application No. 528/2023 (I.A. No. 261/2025) WITH Original Application No. 934/2024 के अनुपालन हेतु Learned Amicus Curiae द्वारा 22 Recommendation दिये गये हैं जो मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 07.11.2025 में उल्लिखित हैं (संलग्नक-1)। बिन्दु संख्या 12, 19, 21 एवं 22 पर उल्लिखित Recommendation क्रमशः हैं:-

12. Soil & Ground Water Remediation.
19. Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.
21. Survey and Mapping of Ground water Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar.
22. Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio- Accumulation of Heavy Metals.

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा उपरोक्त प्रकरण में पारित आदेश दिनांक 07.11.2025 के बिन्दु संख्या 05 में निम्नवत् उल्लेख है:-

....."In terms of the order of the Tribunal dated 07.10.2025, Dr. M. Srinivas, Director, AIIMS, New Delhi has appeared virtually and has suggested that the large-scale mapping of the area is required to be done in respect of water source, food chain, industrial effluent discharge, air quality and soil contamination to ascertain the root cause of the problem. He has submitted that multi-sectoral approach is required to detect and remediate this problem and his further suggestion is that the CSR funds by the corporate sector under the Corporate Social Responsibility should also be utilized. He has further suggested that the IIT, Kanpur can be involved for carrying out the air, water and soil analysis of the area and the analysis of effluent discharge from the industries and GSVM College, Kanpur can do the cluster waste sample survey to ascertain the extent of the problem....."

मा० एन०जी०टी० द्वारा पारित उपरोक्त आदेश के अनुपालन में पत्र संख्या 1038/सा०-147/25, दिनांक 12.12.2025 के माध्यम से प्रस्ताव उपलब्ध कराने हेतु आई.आई.टी., कानपुर को पत्र प्रेषित किया गया था (संलग्नक-2)। तत्क्रम में आई.आई.टी., कानपुर के ई-मेल दिनांक 23.12.2025 द्वारा फेज-1 में किये जाने वाले कार्य हेतु प्रस्ताव प्रेषित किया गया है, जिसका अनुमानित बजट कुल रूपये 2,65,50,000/- सूचित है (संलग्नक-3)।

अतः मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित उपरोक्त आदेशों के अनुपालन में आई. आई.टी., कानपुर से फेज-1 का कार्य कराये जाने हेतु कुल धनराशि रूपये 2,65,50,000/- को उपलब्ध कराने का कष्ट करें, जिससे मा0 एन0जी0टी0, नई दिल्ली द्वारा पारित आदेश का अनुपालन सुनिश्चित कराया जा सके।

संलग्नक:- यथोक्त।

भवदीय,
12.01.2026
(जितेन्द्र प्रताप सिंह)
जिलाधिकारी
कानपुर नगर।

पत्रांक एवं दिनांक :- उपरोक्त।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु:-

1. प्रमुख स्टॉफ ऑफिसर, मुख्य सचिव, उत्तर प्रदेश शासन, लखनऊ को सादर अवलोकनार्थ।
2. मण्डलायुक्त, कानपुर मण्डल, कानपुर को सादर सूचनार्थ।
3. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

जिलाधिकारी
कानपुर नगर।

कार्यालय: विभागाध्यक्ष, मेडिसिन विभाग, जी०एस०वी०एम० मेडिकल कालेज, कानपुर।

संख्या: 1081/मेडिसिन/2026

दिनांक: 08-01-2026

सेवा में,

प्रधानाचार्य,

जी०एस०वी०एम० मेडिकल कालेज,

कानपुर।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-985/2019 (आई०ए० सं०-568/2024) In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh With Original Application No. 986/2019 and Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh with Original Application No-528/2023 News report published in Daink Jagran Date 14-08-2023 "highlights a growing concern regarding industrial pollution in the Godhrauli Village District Fatehpur with Original Application No.934/2024 Rajat Verma versus Member Secretary, Uttar Pradesh Pollution Control Board & Or." के सम्बन्ध में।

महोदय,

जिलाधिकारी, कानपुर नगर के पत्रांक 123/एस.टी./2025 दिनांक: 29.11.2025 एवं आपके कार्यालय के पृष्ठांकन संख्या- 3495 दिनांक: 29.11.2025 के अनुपालन में आज दिनांक: 08.01.2026 को मेडिसिन विभाग, जी०एस०वी०एम० मेडिकल कालेज, कानपुर में बैठक आहूत की गई। जिसमें मा० राष्ट्रीय हरित अधिकरण के आदेश के अनुपालन के सम्बन्ध में प्रस्ताव हेतु निम्नलिखित बिन्दुओं पर चर्चा की गयी जो निम्नवत हैं:-

- 1-Clusterwise Sample Survey का प्रस्ताव मुख्य चिकित्सा अधिकारी कार्यालय, कानपुर नगर/कानुपर देहात एवं फतेहपुर द्वारा प्रेषित किया जायेगा जो कि एम्स, नई दिल्ली के मार्गदर्शन में बनाया जायेगा साथ ही सर्वे के लिए अनुमानित व्यय भी मुख्य चिकित्सा अधिकारी, कानपुर नगर/कानुपर देहात एवं फतेहपुर द्वारा प्रेषित किया जायेगा।
- 2-सर्वे कानपुर नगर/कानुपर देहात एवं फतेहपुर के चिन्हित प्रभावी क्षेत्र में कराया जायेगा, हर क्षेत्र से 05 मोहल्ले और हर मोहल्ले से 30 घरों में रहने वाले 05 वर्ष से कम आयु एवं 18 वर्ष से ज्यादा आयु वाले व्यक्तियों के खून में हैवी मेटल उपस्थिति की जांच हेतु ब्लड सैम्पल लिया जायेगा एवं एम्स द्वारा बनाया गया प्रोफार्मा मुख्य चिकित्सा अधिकारी, कानपुर नगर /कानुपर देहात एवं फतेहपुर कार्यालय के कर्मचारियों द्वारा भरा जायेगा। मेडिकल कालेज, कानपुर/ कानुपर देहात एवं फतेहपुर के डाक्टरों द्वारा सर्वे में सहायता प्रदान की जायेगी।
- 3-इस सम्बन्ध में मुख्य चिकित्सा अधिकारी, कानपुर नगर/ कानुपर देहात एवं फतेहपुर के द्वारा हेल्थ कैम्प का भी आयोजन किया जायेगा जिसमें प्रभावित लोगों का क्लीनिकल असेसमेंट मेडिकल कालेज कानुपर नगर, कानुपर देहात एवं फतेहपुर के डाक्टरों द्वारा किया जायेगा। इस कैम्प में औषधियों का वितरण एवं मरीजों में जागरूकता का कार्य भी किया जायेगा।
- 4- मुख्य चिकित्सा अधिकारी, कानपुर नगर/ कानुपर देहात एवं फतेहपुर के द्वारा जिन मरीजों में हैवी मेटल खून की जांच में पाया जायेगा उनका क्लीनिकल परीक्षण एवं सामान्य जांच करने के उपरान्त गंभीर मरीजों को चिन्हित कर मेडिकल कालेज, कानपुर नगर की मेडिसिन ओ०पी०डी० नम्बर 06 में मंगलवार एवं शुक्रवार को भेजा जायेगा।



5-इसके लिए इन मरीजों के रेफरल सर्वे लाल/गुलाबी रंग से कलर कोड एवं रेफरल स्टैम्प लगाकर भेजा जायेगा एवं वाहटसएप ग्रुप पर भी इसकी जानकारी प्रदान की जायेगी।

6-रिफर हुए मरीजों का उपचार एवं फालोअप मेडिकल कालेज, कानपुर में ही किया जायेगा।

7-ब्लड सैम्पल की जांच वर्तमान में डा0 राम मनोहर लोहिया चिकित्सा संस्थान, लखनऊ द्वारा किया जा रहा है। भविष्य में विषय की गंभीरता को संज्ञान में रखते हुए मेडिकल कालेज, कानपुर में पैथोलॉजी विभाग द्वारा हैवी मेटल टेस्टिंग मशीन की सुविधा के लिए प्रस्ताव भी बनाकर भेजा जायेगा, जिससे भविष्य में यह जांच जी0एस0वी0एम0 मेडिकल कालेज, के स्तर से भी हो जाये।

8- मुख्य चिकित्सा अधिकारी, कानपुर नगर/ कानुपर देहात एवं फतेहपुर के द्वारा सर्वे के लिए बजट जिसमें कैम्प के आयोजन IEC मटेरियल और एम्स की टीम का टी0ए0/डी0एस0 एवं सैम्पलिंग खर्च एवं औषधियों इत्यादि खर्च का बजट स्वास्थ्य भवन डी0जी0एच0एस0, लखनऊ को भेजा जा चुका है/भेजा जायेगा।

- समस्त सर्वे मुख्य चिकित्सा अधिकारी, कानपुर नगर/ कानुपर देहात एवं फतेहपुर द्वारा जी0एस0वी0एम0 मेडिकल कालेज, कानपुर/ कानुपर देहात एवं फतेहपुर से समन्वय स्थापित करके कराया जायेगा एवं मेडिकल कालेज से तकनीकी सहायता एम्स, नई दिल्ली की टीम द्वारा प्रशिक्षण प्राप्त करने के उपरान्त किया जयोगा।
- मुख्य चिकित्सा अधिकारी, कानपुर नगर एवं जी0एस0वी0एम0 मेडिकल कालेज, कानपुर/मेडिकल कालेज, कानपुर देहात एवं मेडिकल कालेज, फतेहपुर द्वारा समन्वय स्थापित करते हुए समय-समय पर सर्वे की मॉनीटरिंग की जायेगी।
- समस्त सर्वे मुख्य चिकित्सा अधिकारी, कानपुर नगर/ कानुपर देहात एवं फतेहपुर द्वारा एम्स, नई दिल्ली के दिशा-निर्देश में किया जायेगा तथा समय-समय पर एम्स नई दिल्ली की टीम द्वारा सर्वे की मॉनीटरिंग भी की जायेगी।

9-उपरोक्त सभी कार्ययोजना जिला-कानपुर नगर/कानुपर देहात एवं फतेहपुर के संबंधित मुख्य चिकित्सा अधिकारी एवं मेडिकल कालेज में समन्वय स्थापित करते हुए लागू करना उचित होगा।

सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(डा0 योगेन्द्र नारायण वर्मा)

सह आचार्य, पैथोलॉजी विभाग,
सदस्य अनुसंधान/अध्ययन समिति
जी0एस0वी0एम0 मेडिकल कालेज,
कानपुर।

(डा0 सौरभ त्रिपाठी)

सहा0 आचार्य कम्प्यु0मेडि0 विभाग
सदस्य अनुसंधान/अध्ययन समिति
जी0एस0वी0एम0 मेडिकल कालेज,
कानपुर।

(डा0 मधु यादव)

सह आचार्य, माइक्रोबायोलॉजी विभाग
सदस्य अनुसंधान/अध्ययन समिति
जी0एस0वी0एम0 मेडिकल कालेज,
कानपुर।

(श्री सौरभ हैरिस)

जे0आर0एफ0, यू0पी0पी0सी0वी,
कानपुर नगर।

(डा0 एस0पी0 यादव)

डिप्टी सी0एम0ओ0/एन0जी0डी0 नोडल
कानपुर नगर।

(श्री कमल अमीन अंसारी)

डिस्टिक अर्बन हेल्थ कार्डिनोटर,
कानपुर नगर।

(डा0 बी0पी0 त्रियदर्शी)

आचार्य एवं विभागाध्यक्ष,
अध्यक्ष अनुसंधान/अध्ययन समिति
जी0एस0वी0एम0 मेडिकल कालेज,

5113

संख्या: 1081/2026 तद्दिनांक: 8/1/2026

प्रतिलिपि:—निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:—

1—जिलाधिकारी, कानपुर देहात एवं फतेहपुर।

2—मुख्य चिकित्सा अधिकारी, कानपुर देहात एवं फतेहपुर।

5114
Recommendations/ Suggestions which were recorded in the proceedings dated 25-11-2025 of
O.A. No-985/2019 & 986/2019

S. No	Recommendations	Concerned Department	Compliance Status submitted in Hon'ble NGT	Timeline	Current Status
2.	<i>Blood Sampling/ survey by Govt in the affected areas of Kanpur Nagar/ Dehat/ Fatehpur (Heavy Metal Analysis- Chromium, Mercury, Fluoride)</i>	Health Department	Partially Complied	24 Months	<p>जनपद कानपुर देहात में हैवी मेटल से रनिया स्थित 03 मजरे क्रमशः चौहानपुरवा, पालनपुरवा एवं यादवपुरवा जिसकी जनसंख्या 1700 है। मा0 अधिकरण द्वारा दिये गये निर्देशों के क्रम में प्रभावित गांव के आस-पास चिन्हित किये गये 03 अन्य ग्राम-उमरन, घहरमपुर एवं शिवनाथपुरवा जिसकी कुल जनसंख्या लगभग 3224 है, में हैवी मेटल संदूषण से प्रभावित होने की आशंका के दृष्टिगत स्वास्थ्य शिविर लगाये जाने तथा जांच किये जाने हेतु चिन्हित किया गया। इन गांवों का सर्वे कार्य पूर्ण है। रक्त एवं यूरीन की जांच की जा रही है। उक्त मजरों में कोई भी लक्षणत्मक मरीज नहीं मिला जबकि 468 सैम्पल की जांच कराये जाने पर 409 लोगों में क्रोमियम एवं 4 व्यक्तियों में मर्करी का लेवल स्तर सामान्य से अधिक पाया गया है।</p> <p>प्रधानाचार्य, जी0एस0वी0एम0 कानपुर के पत्र दिनांक 09.01.2026 द्वारा दिनांक 08.01.2026 को मेडिसिन विभाग में आहुत बैठक की आख्या/प्रस्ताव प्रेषित किया गया है। उक्त बैठक में जारी एस0ओ0पी0 के अनुसार दिनांक 12.01.2025 को जनपद में रनिया स्थित प्रभावित क्षेत्रों के प्रत्येक 5 मजरों से 30 घरों में रहने वाले 5 वर्ष से कम एवं 18 वर्ष से अधिक आयु वाले कुल 104 व्यक्तियों के रक्त में हैवी मेटल उपस्थिति की जांच हेतु ब्लड/यूरीन सैम्पल जांच हेतु आर0एम0एल0 चिकित्सालय लखनऊ एवं मुख्य चिकित्सा अधिकारी रायबरेली भेजा गया है जिसकी फ्लोराइड जांच प्राप्त हुयी है एवं रक्त सैम्पल की जांच रिपोर्ट प्रतीक्षारत है। 104 व्यक्तियों के फ्लोराइड जांच रिपोर्ट में 29 व्यक्तियों में फ्लोराइड की मात्रा आंशिक अधिक पायी गयी है।</p> <p>इसी प्रकार वर्तमान में दिनांक 19.01.2026 से 22.01.2026 के मध्य जांच कुल 120 व्यक्तियों का रक्त/यूरीन सैम्पल एकत्र कर आर0एम0एल0 संस्थान लखनऊ एवं मुख्य चिकित्सा अधिकारी रायबरेली भेजे जाने की कार्यवाही प्रक्रियाधीन है।</p>
3.	<i>Improve Govt. Hospital's infrastructure to include multi-speciality diagnostic facilities</i>	Health Department	Partially Complied		<p>मेडिकल कालेज, कानपुर देहात में डायग्नोसिस, सी0टी0स्कैन, अल्ट्रासाउण्ड तथा एक्स-रे के साथ पैथालॉजिकल जांच करायी जा रही है। हैवी मेटल के जांच हेतु सैम्पल राम मनोहर लोहिया संस्थान, लखनऊ भेजे जा रहे हैं, यूरीन में फ्लोराइड की जांच करने के लिए सैम्पल मुख्य चिकित्सा अधिकारी रायबरेली भेजा जा रहा है।</p>
14.	<i>Government Multi-Specialty Medical Aid Facility for victims of Heavy metal contamination (can be established in existing Govt Hospitals in all three districts)</i>	Health Department	Not Complied		<p>स्वशासी राज्य चिकित्सा महाविद्यालय कानपुर देहात में मेडिसिन, सर्जरी, त्वचा रोग एवं अन्य विषय विशेषज्ञ चिकित्साधिकारी तैनात हैं जिनसे रिपोर्ट के आधार पर राय ली जा रही है। हैवी मेटल से प्रभावित व्यक्तियों में आवश्यकतानुसार जांच/उपचार की सुविधा उपलब्ध कराने हेतु आवश्यक व्यवस्था सुनिश्चित करने हेतु प्रधानाचार्य से अनुरोध किया गया है।</p>


CHIEF MEDICAL OFFICER
KANPUR DEHAT

क्रम सं०	प्रभावित क्षेत्र का नाम	निकाय / पंचायत	वार्ड / ग्राम का विवरण	वार्ड नम्बर	मोहल्लो का नाम	क्लस्टर संख्या	सर्वेक्षण हेतु घरों की संख्या	सर्वेक्षण के उपरान्त सैम्पलों की संख्या		प्रभावित क्षेत्र की	
								लक्षित	एकत्रित	जनसंख्या	घरों की सं०
1	खानघन्डपुर (रनियाँ)	नगर पंचायत	आजाद नगर	16	पालनपुरवा, चौहानपुरवा, यादवपुरवा	3	90	180	104	1700	333

नोट:- → पालनपुरवा में कुल 155 घर एवं 780 जनसंख्या है।

→ चौहानपुरवा में कुल 98 घर एवं 700 जनसंख्या है।

→ यादवपुरवा में कुल 82 घर एवं 220 जनसंख्या है।

→ दिनांक 1 जनवरी 2028 से 28 जनवरी तक कुल 104 लोगों के सैम्पल को एकत्रित कर राममनोहर लोहिया संस्थान लखनऊ भेजा गया था, जिसकी रिपोर्ट प्राप्त हो चुकी है, शेष 76 लोगों का सैम्पल 31 मार्च 2028 तक करा लिया जायेगा।

→ 104 लोगों की प्राप्त रिपोर्ट में 103 लोगों में क्रोमियम एवं 02 लोगों में मरकरी की मात्रा सामान्य से अधिक पाई गई है।

क्रम सं०	चिन्हंकित क्षेत्रों का नाम	निकाय / पंचायत	वार्ड / ग्राम का विवरण	वार्ड नम्बर	मोहल्लो का नाम	क्लस्टर संख्या	सर्वेक्षण हेतु घरों की संख्या	सर्वेक्षण के उपरान्त सैम्पलों की संख्या		चिन्हंकित क्षेत्रों की	
								लक्षित	एकत्रित	जनसंख्या	घरों की सं०
1	शिवनाथपुरवा	ग्राम पंचायत	-	-	-	1	30	60	0	250	52
2	घरमपुरवा	ग्राम पंचायत	-	-	-	1	30	60	0	246	57
3	उमरम	ग्राम पंचायत	-	-	-	1	30	60	0	2630	412
4	रनियाँ	नगर पंचायत	अम्बेदकर नगर	1	अम्बेदकर नगर	1	30	60	30	1880	560
5	रनियाँ	नगर पंचायत	श्याम सुन्दर नगर	10	श्याम सुन्दर नगर	1	30	60	30	1886	395
6	रनियाँ	नगर पंचायत	केशव नगर	12	केशव नगर	1	30	60	30	1800	670
7	रनियाँ	नगर पंचायत	बजरंग नगर	14	बजरंग नगर	1	30	60	30	1885	460

नोट:-



दिनांक 1 जनवरी 2028 से 28 जनवरी तक कुल 120 लोगों के सैम्पल को एकत्रित कर राममनोहर लोहिया संस्थान लखनऊ भेजा गया है, जिसकी रिपोर्ट प्रतिकारत है। शेष 300 लोगों का सैम्पल 31 मार्च 2028 तक करा लिया जायेगा।

29/1/26
मुख्य वैशिक्षिता अधिकारी
कानपुर देहात



Dr. Ram Manohar Lohia Institute of Medical Sciences
Vibhuti Khand, Gomti Nagar, Lucknow-226010

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Department of Biochemistry

Specimen: Serum
 Test: DGHS Heavy Metal Profile
 Area: Kanpur Dehat

Received on : 12/01/2026
 Reporting Date : 23/01/2026

Test Report

S. N.	Patient Name	Age	Gender	Address	Chromium (Cr)	Mercury (Hg)
					$\mu\text{g/L}$	$\mu\text{g/L}$
*Reference Range					0.05-1.4 $\mu\text{g/L}$	<20 $\mu\text{g/L}$
1	Guddi	39	Female	Palanpurwa	12.23	60.72
2	Shakuntla	57	Female	Palanpurwa	5.11	18.15
3	Sayra	31	Female	Palanpurwa	5.0	ND
4	Roshani	21	Female	Palanpurwa	2.17	ND
5	Vasudev Kumar	22	Male	Palanpurwa	2.17	25.71
6	Kamlesh Kumari	41	Female	Palanpurwa	6.92	ND
7	Baby Sanya	11	Female	Palanpurwa	1.64	ND
8	Pankaj Pal	32	Male	Palanpurwa	7.10	ND
9	Mahesh	48	Male	Palanpurwa	8.87	ND
10	Pratima Devi	36	Female	Palanpurwa	2.93	ND
11	Kaushalya	70	Female	Palanpurwa	5.59	ND
12	Indal Singh	61	Male	Palanpurwa	3.36	ND
13	Rekha Devi	33	Female	Palanpurwa	2.84	ND
14	Pryare Lal	75	Male	Palanpurwa	3.12	ND
15	Savitri	71	Female	Palanpurwa	2.03	ND
16	Soni Pal	31	Female	Palanpurwa	16.82	ND



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S. N.	Patient Name	Age	Gender	Address	Chromium (Cr)	Mercury (Hg)
					$\mu\text{g/L}$	$\mu\text{g/L}$
*Reference Range					0.05-1.4 $\mu\text{g/L}$	<20 $\mu\text{g/L}$
17	Ram Asharey	67	Male	Palanpurwa	3.86	ND
18	Dharmendra	28	Male	Palanpurwa	13.03	ND
19	Geeta Devi	36	Female	Palanpurwa	3.80	ND
20	Sunita Devi	55	Female	Palanpurwa	2.87	ND
21	Santosh Kumar	57	Male	Palanpurwa	3.97	ND
22	Ritika	33	Female	Palanpurwa	5.45	ND
23	Aneeta Pal	41	Female	Palanpurwa	4.16	ND
24	Mamta Devi	45	Female	Palanpurwa	3.57	ND
25	Archana	39	Female	Palanpurwa	3.99	ND
26	Babli Pal	32	Female	Palanpurwa	1.25	ND
27	Moni	18	Female	Palanpurwa	3.52	ND
28	Aslam	34	Male	Palanpurwa	3.21	ND
29	Madina	30	Female	Palanpurwa	5.04	ND
30	Kasida Khatoon	28	Female	Palanpurwa	3.83	ND
31	Ruksana Begam	44	Female	Palanpurwa	3.08	ND
32	Muskan	18	Female	Palanpurwa	3.32	ND
33	Ishtiyak	17	Male	Palanpurwa	2.14	ND
34	Sushma Devi	39	Female	Palanpurwa	4.25	ND
35	Rama	22	Female	Palanpurwa	2.59	ND



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S. N.	Patient Name	Age	Gender	Address	Chromium (Cr)	Mercury (Hg)
					$\mu\text{g/L}$	$\mu\text{g/L}$
*Reference Range					0.05-1.4 $\mu\text{g/L}$	<20 $\mu\text{g/L}$
36	Prakash	53	Male	Palanpurwa	3.70	ND
37	Rekha Devi	40	Female	Palanpurwa	4.37	ND
38	Laxmi	77	Female	Palanpurwa	6.28	ND
39	Guddi	40	Female	Palanpurwa	3.79	ND
40	Shakuntla	46	Female	Palanpurwa	5.19	ND
41	Payal	11	Female	Palanpurwa	3.20	ND
42	Avdesh Kumar	42	Male	Palanpurwa	5.33	ND
43	Rekha Devi	32	Female	Palanpurwa	3.62	ND
44	Guddi	26	Female	Palanpurwa	3.82	ND
45	Malkhan	30	Male	Palanpurwa	8.09	ND
46	Antraj	18	Male	Palanpurwa	3.66	ND
47	Dinesh	37	Male	Palanpurwa	10.35	ND
48	Rakesh	30	Male	Palanpurwa	12.17	ND
49	Naresh Singh	79	Male	Palanpurwa	4.01	ND
50	Kamal Singh	50	Male	Palanpurwa	3.77	ND
51	Pappy	32	Male	Palanpurwa	7.80	ND
52	Anshu	21	Male	Palanpurwa	6.60	ND
53	Seema Devi	29	Female	Palanpurwa	4.48	ND
54	Mithlesh Devi	46	Female	Palanpurwa	6.42	ND
55	Guddan	28	Male	Palanpurwa	11.29	ND
56	Deepika Devi	25	Female	Palanpurwa	5.43	ND
57	Rahul Kumar	27	Male	Palanpurwa	5.84	ND



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S. N.	Patient Name	Age	Gender	Address	Chromium (Cr)	Mercury (Hg)
					$\mu\text{g/L}$	$\mu\text{g/L}$
*Reference Range					0.05-1.4 $\mu\text{g/L}$	<20 $\mu\text{g/L}$
58	Amar Singh	51	Male	Palanpurwa	5.92	ND
59	Gorakh Kumar	22	Male	Palanpurwa	5.75	ND
60	Mohit	32	Male	Palanpurwa	10.59	ND
61	Naresh Pal	50	Male	Palanpurwa	10.71	ND
62	Pawan Tripathi	45	Male	Palanpurwa	4.05	ND
63	Avnish Kumar	26	Male	Palanpurwa	5.88	ND
64	Ravi	35	Male	Palanpurwa	11.80	ND
65	Kuwar Deep Singh	36	Male	Palanpurwa	6.72	ND
66	Parideen	38	Male	Palanpurwa	4.59	ND
67	Deinesh Kumar	48	Male	Palanpurwa	6.01	ND
68	Rajan Raghuwanshi	30	Male	Palanpurwa	16.37	ND
69	Dinesh Kumar	37	Male	Palanpurwa	4.23	ND
70	Heeralal	35	Male	Palanpurwa	5.78	ND
71	Ashok	25	Male	Palanpurwa	8.35	ND
72	Shyam Ji	26	Male	Palanpurwa	4.82	ND
73	Shrawan Kumar	40	Male	Palanpurwa	5.52	ND
74	Shivam Pal	25	Male	Palanpurwa	5.14	ND
75	Arjun Singh	51	Male	Palanpurwa	4.79	ND
76	Sunil Kumar	45	Male	Palanpurwa	5.34	ND
77	Satendra Singh	30	Male	Palanpurwa	6.60	ND
78	Nitin Yadav	18	Male	Palanpurwa	6.91	ND



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S. N.	Patient Name	Age	Gender	Address	Chromium (Cr)	Mercury (Hg)
					$\mu\text{g/L}$	$\mu\text{g/L}$
*Reference Range					0.05-1.4 $\mu\text{g/L}$	<20 $\mu\text{g/L}$
79	Kuldeep Kumar	36	Male	Palanpurwa	5.15	ND
80	Sanjay	30	Male	Palanpurwa	11.66	ND
81	Ram Nath Pal	78	Male	Palanpurwa	6.72	ND
82	Mewa Lal	70	Male	Palanpurwa	9.79	ND
83	Lala Ram Pal	55	Male	Palanpurwa	7.08	ND
84	Sita	20	Female	Palanpurwa	6.21	ND
85	Radha	24	Female	Palanpurwa	6.79	ND
86	Siya Ram	87	Male	Palanpurwa	6.20	ND
87	Vidhyawati	55	Female	Palanpurwa	7.22	ND
88	Sarla Devi	56	Female	Palanpurwa	7.61	ND
89	Ritehsh Kumar	11	Male	Palanpurwa	7.36	ND
90	Rama Pal	44	Male	Palanpurwa	5.64	ND
91	Surja Devi	82	Female	Palanpurwa	6.48	ND
92	Maya Devi	52	Female	Palanpurwa	7.06	ND
93	Raj Pal	54	Male	Palanpurwa	30.43	ND
94	Upasana	23	Female	Palanpurwa	97.08	ND
95	Ram Ratan	82	Male	Palanpurwa	13.18	ND
96	Vikas Kumar	19	Male	Palanpurwa	10.82	ND
97	Ravi	20	Male	Palanpurwa	6.04	ND
98	Usha	46	Female	Palanpurwa	5.65	ND
99	Suneeta Pal	35	Female	Palanpurwa	5.84	ND
100	Pratiksha Pal	18	Female	Palanpurwa	5.87	ND



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S. N.	Patient Name	Age	Gender	Address	Chromium (Cr)	Mercury (Hg)
					$\mu\text{g/L}$	$\mu\text{g/L}$
*Reference Range					0.05-1.4 $\mu\text{g/L}$	<20 $\mu\text{g/L}$
101	Mithlesh Devi	45	Female	Palanpurwa	6.29	ND
102	Sanjay	23	Male	Palanpurwa	4.47	ND
103	Ajay	22	Male	Palanpurwa	46.40	ND
104	Meena	50	Female	Palanpurwa	23.11	ND

***Clinical Reference**

1. <https://www.ucsfhealth.org/medical-tests/chromium---blood-test>
2. <http://www.bccdc.ca/resource-gallery/Documents/Guidelines>


Dr. Manish Raj Kulshrestha MD, DNB
 (Additional Professor & Head)

प्रेषक,

प्रधानाचार्य,
जी०एस०वीएम०मेडिकल कालेज,
कानपुर।

सेवा में,

जिलाधिकारी,
कानपुर देहात।

संख्या: ६००/एन०डी०/२०२६

दिनांक: ३१/०१/२०२६

विषय:- Original Application No.985@2019(I.A.No.568/2024)In Re: Water Pollution by Tanneries at Jajmau Kanpur Nagar Uttar Pradesh With Original Application No.986/2019 Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No.528/2023 News report published in Danik Jagran Dated 14-08-2023 "highlights a growing concern regarding industrial pollution in the Godhrauli Village District Fatehpur with Original Application No.934/2024 Rajat Verma versus Member Secretary, Uttar Pradesh Pollution Control Board & Or. के सम्बन्ध में।

महोदय,

उपयुक्त विषयक आपको अवगत कराना है कि मण्डलायुक्त महोदय कानपुर मण्डल कानपुर की अध्यक्षता में दिनांक 13-01-2026 को हुई जूम मीटिंग के क्रम में गठित अनुसंधान/अध्ययन समिति, मेडिकल कालेज कानपुर की दिनांक 28-01-2026 को मेडिसिन विभाग में बैठक आयोजित कर सम्बन्धित आख्या पत्र संख्या-2059/मेडिसिन/2026 दिनांक 31-01-2026 के माध्यम से प्रेषित की गयी है। उक्त आख्या की छायाप्रति इस पत्र के साथ संलग्न कर आपको सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:-उपरोक्तानुसार।

भवदीय,

(डा० संजय काला)
प्रधानाचार्य

संख्या:- /तददिनांक

प्रतिलिपि मुख्य चिकित्सा अधिकारी, कानपुर देहात को संलग्नको सहित सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(डा० संजय काला)
प्रधानाचार्य

संख्या 2059/मेडिसिन/2026

दिनांक 31-01-2026

सेवा में,

प्रधानाचार्य,
जी०एस०वी०एम० मेडिकल कालेज,
कानपुर।

महोदय,

मण्डलायुक्त महोदय, कानपुर मण्डल, कानपुर की अध्यक्षता में दिनांक: 13-01-2026 को हुई जूम मीटिंग में जिला-कानपुर नगर/कानपुर देहात/फतेहपुर में हैवी मेटल के गैर प्रभावित (Non&affected Area) क्षेत्रों में सर्वे/जांच हेतु निर्देशित किया गया था। उक्त के क्रम में दिनांक: 28-01-2026 को मध्याह्न: 12:00 बजे को मेडिसिन विभाग, जी०एस०वी०एम० मेडिकल कालेज, कानपुर में बैठक आहूत की गई। बैठक में निम्नलिखित बिन्दुओं पर चर्चा की गयी जो निम्नवत है:-

- 1- फेस-2 (Non&affected Area) की सभी कार्ययोजना फेस 1 (Affected Area) की तरह संबंधित मुख्य चिकित्साधिकारी एवं मेडिकल कॉलेज में समन्वय स्थापित करते हुए किया जायेगा।
- 2- सर्वे सैम्पलिंग मैथेडोलॉजी एवं प्रोफार्मा एम्स न्यू दिल्ली द्वारा निर्धारित दिशा-निर्देश के अनुसार फेसवाइस किया जायेगा।
- 3- उपरोक्त प्रोफार्मा हेतु मुख्य चिकित्सा अधिकारी, कार्यालय कानपुर नगर द्वारा एम्स न्यू दिल्ली से समन्वय स्थापित करते हुए दिशा-निर्देश हेतु अनुरोध किया जायेगा।
- 4- उपरोक्त सभी कार्य हेतु (वाहन, सैम्पलिंग खर्च, स्टेशनरी, अल्पाहार एवं कैम्प से संबंधित इत्यादि खर्च) बजट संबंधित जिले के मुख्य चिकित्सा अधिकारी कार्यालय द्वारा स्वास्थ्य भवन डी०जी०एच० एस० लखनऊ को प्रेषित किया जायेगा। बजट प्राप्त होने के उपरान्त सर्वे आरम्भ किया जायगा।
- 5- फेस-2 (Non&affected Area) की सर्वे/सैम्पलिंग लगभग एक वर्ष में पूर्ण करना उचित होगा।

सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(डा० योगेन्द्र नारायण वर्मा)
सह आचार्य, पैथोलॉजी विभाग,
सदस्य अनुसंधान/अध्ययन समिति
जी०एस०वी०एम० मेडिकल कालेज, कानपुर।

(डा० सौरभ त्रिपाठी)
सहा० आचार्य, कम्प्यु० मेडि० विभाग,
सदस्य अनुसंधान/अध्ययन समिति
जी०एस०वी०एम० मेडिकल कालेज, कानपुर।

(डा० मधु यादव)
सह आचार्य, माइक्रोबायोलॉजी विभाग,
सदस्य अनुसंधान/अध्ययन समिति
जी०एस०वी०एम० मेडिकल कालेज, कानपुर।

(डा० विमलेश कुमार)
डिप्टी सी०एम०ओ०/एन०जी०टी० नोडल,
फतेहपुर।

(डा० एस०पी० यादव)
डिप्टी सी०एम०ओ०/एन०जी०टी० नोडल,
कानपुर नगर।

(डा० आशीष बाजपेई)
डिप्टी सी०एम०ओ०/एन०जी०टी० नोडल,
कानपुर देहात।

(श्री कमरूल अमीन अंसारी)
डिस्ट्रिक्ट अर्बन हेल्थ कोर्डिनेटर,
कानपुर नगर।

(डा० बी०पी० प्रियदर्शी)
आचार्य एवं विभागाध्यक्ष,
अध्यक्ष अनुसंधान/अध्ययन समिति
जी०एस०वी०एम० मेडिकल कॉलेज, कानपुर।

संख्या /मेडिसिन/2026 तद्दिनांक

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- जिलाधिकारी, कानपुर नगर, कानपुर देहात एवं फतेहपुर।
- 2- मुख्य चिकित्सा अधिकारी, कानपुर नगर, कानपुर देहात, एवं फतेहपुर।



संदर्भ सं०- 991/सा०-147/2025

दिनांक:- 29/11/2025

सेवा में,
जिलाधिकारी महोदय,
जनपद-कानपुर नगर/कानपुर देहात/फतेहपुर।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A. No. 568/2024) In Re : Water Pollution by Tanneries at Jajmau Kanpur Nagar Uttar Pradesh With Original Application No. 986/2019 In Re : Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No. 528/2023 News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village" Original Application No. 934/2024 में पारित मा० अधिकरण के आदेश दिनांक 07.11.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषय का सन्दर्भ ग्रहण करने की कृपा करें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A. No. 568/2024) In Re : Water Pollution by Tanneries at Jajmau Kanpur Nagar Uttar Pradesh With Original Application No. 986/2019 In Re : Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No. 528/2023 News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village" Original Application No. 934/2024 में पारित मा० अधिकरण के आदेश दिनांक 07.11.2025 के अनुपालन में पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 का पत्र दिनांक 26.11.2025, जो जिलाधिकारी महोदय, कानपुर नगर/कानपुर देहात/फतेहपुर को सम्बोधित एवं उक्त के अनुक्रम में जिलाधिकारी महोदय, कानपुर नगर/कानपुर देहात/फतेहपुर द्वारा निदेशक, भारतीय प्रौद्योगिकी संस्थान, कानपुर को मा० अधिकरण द्वारा पारित आदेश के पैराग्राफ-5 के अंश "..... He has further suggested that IIT, Kanpur can be involved for carrying out the Air, Water & soil analysis of the area & the analysis of effluent discharge from the industries." के संबंध में प्रेषित पत्रों के साथ दिनांक 29.11.2025 को निदेशक, आई०आई०टी०, कानपुर के माध्यम से डॉ० पुरुनेन्दु बोस, प्रोफेसर सिविल अभियान्त्रिकी विभाग (विशेषज्ञ-पर्यावरण) एवं डॉ० मनोज कुमार तिवारी, एसोशिएट प्रोफेसर सिविल अभियान्त्रिकी विभाग (विशेषज्ञ-पर्यावरण) के साथ मा० अधिकरण के आदेश के अनुक्रम में प्रकरण के सम्बन्ध में विस्तृत चर्चा की गयी। प्रकरण के सम्बन्ध में विशेषज्ञों द्वारा वांछित सूचना एवं सुझावों का विवरण/आख्या आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:- यथोक्त।

भवदीय

(मनोज कुमार चौरसिया)
क्षेत्रीय अधिकारी

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं अवलोकनार्थ सादर प्रेषित:-

1. आयुक्त महोदय, कानपुर मण्डल, कानपुर।
2. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. श्री भंवरपाल सिंह जादौन, स्थायी अधिवक्ता, मा० एन०जी०टी०, नई दिल्ली।

क्षेत्रीय अधिकारी

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली 51125 विचारधीन Original Application No. 985/2019 (I.A. No. 568/2024) In Re : Water Pollution by Tanneries at Jajmau Kanpur Nagar Uttar Pradesh With Original Application No. 986/2019 In Re : Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No. 528/2023 News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village" Original Application No. 934/2024 में पारित मा० अधिकरण के आदेश दिनांक 07.11.2025 के अनुपालन के संबंध में।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन_Original Application No. 985/2019 (I.A. No. 568/2024) In Re : Water Pollution by Tanneries at Jajmau Kanpur Nagar Uttar Pradesh With Original Application No. 986/2019 In Re : Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No. 528/2023 News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village" Original Application No. 934/2024 में पारित मा० अधिकरण के आदेश दिनांक 07.11.2025 के अनुपालन में पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 का पत्र दिनांक 26.11.2025, जो जिलाधिकारी महोदय, कानपुर नगर/कानपुर देहात/फतेहपुर को सम्बोधित एवं उक्त के अनुक्रम में जिलाधिकारी महोदय, कानपुर नगर/कानपुर देहात/फतेहपुर द्वारा निदेशक, भारतीय प्रौद्योगिकी संस्थान, कानपुर को मा० अधिकरण द्वारा पारित आदेश के पैराग्राफ-5 के अंश "..... He has further suggested that IIT, Kanpur can be involved for carrying out the Air, Water & soil analysis of the area & the analysis of effluent discharge from the industries." के संबंध में प्रेषित पत्रों के साथ दिनांक 29.11.2025 को निदेशक, आई०आई०टी०, कानपुर के माध्यम से डॉ० पुरुनेन्दु बोस, प्रोफेसर, सिविल अभियान्त्रिकी विभाग (विशेषज्ञ-पर्यावरण) एवं डॉ० मनोज कुमार तिवारी, एसोशिएट प्रोफेसर, सिविल अभियान्त्रिकी विभाग (विशेषज्ञ-पर्यावरण) के साथ मा० अधिकरण के आदेश के अनुक्रम में प्रकरण के सम्बन्ध में विस्तृत चर्चा की गयी, जिसका विवरण निम्नवत् है-

मा० अधिकरण के आदेश में इंगित "Large scale mapping of the area is required to be done in respect of water source, food chain, industrial effluent discharge, air quality & soil contamination to ascertain the root cause of problem" के संबंध में उनके द्वारा संबन्धित जनपद के जिलाधिकारी महोदयों द्वारा संबन्धित प्राधिकारी को नियुक्त करने का अनुरोध

किया गया, जिनके द्वारा जनपदों में क्रोमियम प्रभावित क्षेत्रों एवं वर्तमान में स्थिति के संबंध में जानकारी दी जा सके। अग्रेतर संबन्धित प्राधिकारी द्वारा प्रत्येक जनपद के क्रोमियम प्रभावित क्षेत्रों की मैपिंग कर उपलब्ध कराया जाये, जिसके आधार पर जल स्रोतों (भूगर्भ एवं सतही), जल प्रदूषणकारी उद्योगों, वायु गुणवत्ता एवं मृदा संदूषण की वर्तमान स्थिति का अनुमान करने हेतु नमूना एकत्रण की योजना तैयार की जा सके।

- डम्प क्रोमियम अपशिष्ट के संबंध में—विशेषज्ञों द्वारा सम्बन्धित जनपदों में डम्प क्रोमियम अपशिष्ट को उठाकर टी0एस0डी0एफ0 के माध्यम से निस्तारित करने का सुझाव दिया गया। उनके द्वारा अवगत कराया गया कि क्रोमियम मूलरूप से हैक्जावैलेन्ट, ट्राईवैलेन्ट के फार्म में होता है, जिसे कभी भी पूर्णतया समाप्त नहीं किया जा सकता है। अतः डम्प क्रोमियम अपशिष्ट का उठान कर वैज्ञानिक तरीके से निस्तारण ही विकल्प है।

(कार्यवाही:— उ0प्र0 प्रदूषण नियंत्रण बोर्ड)

- मृदा संदूषण के संबंध में— विशेषज्ञों द्वारा क्रोमियम अपशिष्ट के पूर्णतया उठान के पश्चात अवशेष मृदा संदूषण के स्तर का ऑकलन के पश्चात संदूषित मृदा पर स्वच्छ मृदा को डालकर ढक दिये जाने का विकल्प एवं ऊपर से वृक्षारोपण/फाइटोरैमिडेशन करने का सुझाव दिया गया, जिससे क्रोमियम का वायु में मिश्रण रोका जा सकता है।

(कार्यवाही:— उ0प्र0 प्रदूषण नियंत्रण बोर्ड/वन विभाग)

- प्रभावित जल स्रोतों के संबंध में— विशेषज्ञों द्वारा क्रोमियम अपशिष्ट से प्रभावित क्षेत्रों में भूगर्भ जल के प्रयोग को पूर्णतया निषेधित किया जाये एवं सैलो बोरिंग को पूर्णतया त्याग दिया जाये एवं आस-पास के सुरक्षित क्षेत्र से डीप बोरिंग कर स्वच्छ जल की आपूर्ति सुनिश्चित की जाये। उनके द्वारा यह भी अवगत कराया गया कि क्रोमियम अपशिष्ट के पूर्णतया उठान के पश्चात प्रभावित क्षेत्रों में भूगर्भ/सतही जल में क्रोमियम की मात्रा डाल्यूशन/प्रसार से स्वतः ही सुधार होने की संभावना है। संदूषित भूगर्भ जल के शुद्धिकरण की अपेक्षा त्यागना ही आर्थिक आधार पर भी एक उचित विकल्प है।

अतः प्रभावित क्षेत्रों में अनवरत स्वच्छ जलापूर्ति सुनिश्चित की जाये, जिसमें कृषि हेतु एवं पशुओं को भी स्वच्छ जल उपलब्ध हो सके, जिसके आधार पर *Food Chain* में संदूषण को रोका जा सकता है।

(कार्यवाही:— उ0प्र0 जल निगम (शहरी/ग्रामीण)/जलकल विभाग/सम्बन्धित नगर निकाय)

- औद्योगिक उत्प्रवाह के संबंध में- विशेषज्ञों द्वारा प्रभावित क्षेत्रों में स्थापित/संचालित जल प्रदूषणकारी उद्योगों का विवरण उपलब्ध कराने अनुरोध किया गया, जिसके आधार पर उत्प्रवाह में भारी धातुओं का ऑकलन करने हेतु सैम्पलिंग प्लान बनाया जा सके। उक्त के अतिरिक्त प्रभावित क्षेत्रों में *Unorganized* उद्योगों जिससे भारी धातुओं के संदूषण की संभावना हो, के संबंध में भी चिन्हीकरण/व्यवस्थित करने हेतु भविष्य की योजनाओं में शामिल किया जाये।

(कार्यवाही:- उ0प्र0 प्रदूषण नियंत्रण बोर्ड)

अग्रेतर विशेषज्ञों द्वारा प्रस्ताव तैयार कर विश्लेषण आदि में, होने वाले व्यय के भुगतान आदि के संबंध में जानने की अपेक्षा की गयी। अन्त में अधोहस्ताक्षरी द्वारा मा0 अधिकरण में अग्रिम नियत तिथि से पूर्व ही विशेषज्ञों से प्रस्ताव उपलब्ध कराने का अनुरोध किया गया।


(मनोज कुमार चौरसिया)
क्षेत्रीय अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
कानपुर नगर/कानपुर देहात



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

280, एन0एच0-19, रनियां, कानपुर देहात-209304

सन्दर्भ सं०:-

867/का/र-130/2026

दिनांक:- 28/01/2026

सेवा में,

जिलाधिकारी,
कानपुर देहात।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 सं०-985/2019 एवं 986/2019 में पारित आदेश दिनांक 25.11.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। उक्त के संबंध में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No-985/2019 (IA no-568/2024) With Original Application No-986/2019 WITH Original Application No-528/2023 (IA No-261/2025) WITH Original Application No- 934/2024 के अनुपालन हेतु Learned Amicus Curiae द्वारा Recommendation दिये गये हैं जो मा0 एन0जी0टी0 द्वारा पारित ओदश दिनांक 07.11.2025 में विन्दु संख्या-5 पर उल्लिखित Recommendation निम्नवत् है:-

5. Boundary Wall and Cover for Existing Cr. Dump/ Plume (Fatehpur & Kanpur Dehat)-

उक्त के संबंध में अवगत कराना है कि मा0 अधिकरण द्वारा समय-समय पर पारित आदेश के अनुपालन में जनपद में स्थापित दो अदद टी0एस0डी0एफ0 के माध्यम से जनपद के रनियां क्षेत्रान्तर्गत, ग्राम-खानचन्दपुर में भण्डारित क्रोमियम अपशिष्ट (कुल 100527.72 एम0टी0) का निस्तारण किया जा चुका है, वर्तमान में संकमित मृदा एवं भू-गर्भ जल का संदूषण अवशेष है। मा0 अधिकरण द्वारा पारित आदेश दिनांक 07.11.2025 में निदेशक, एम्स, नई दिल्ली द्वारा जनपद में वृहद स्तर पर जल, वायु एवं मृदा की मैपिंग आई0आई0टी0 कानपुर के माध्यम से कराये जाने का सुझाव दिया गया है। तत्कम में क्षेत्रीय अधिकारी कानपुर नगर एवं कानपुर देहात द्वारा निदेशक आई0आई0टी0 कानपुर के माध्यम से पर्यावरण विशेषज्ञ के साथ सम्पन्न बैठक दिनांक 29.11.2025 में विशेषज्ञों द्वारा सुझाव दिया गया कि क्रोमियम अपशिष्ट के पूर्णतया उठान के पश्चात् अवशेष मृदा संदूषण के स्तर का आँकलन के पश्चात् संदूषण मृदा पर स्वच्छ मृदा को डालकर ढक दिये जाने का सुझाव दिया गया, जिससे क्रोमियम के वातावरण में प्रसार को रोका जा सकता है।”

अग्रेतर अवगत कराना है कि महोदय के पत्र दिनांक 06.01.2026 द्वारा सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली, को क्रोमियम अपशिष्ट स्थल से अपशिष्ट के पूर्ण उठान/निस्तारण के पश्चात् स्थल का सम्यक निरीक्षण किये जाने हेतु पत्र प्रेषित किया गया है तत्कम में केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा दिनांक 30.01.2026 को स्थलीय निरीक्षण किया जाना प्रस्तावित है निरीक्षण उपरान्त डम्प स्थल पर क्रोमियम संदूषण के स्तर के आँकलन के पश्चात् अग्रिम कार्यवाही किया जाना संभव हो सकेगा।

सूचनार्थ हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय

(मनोज कुमार चौरसिया)
क्षेत्रीय अधिकारी